

TRIPURA



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PART-I—Orders and Notifications by the Government of Tripura,
the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
GENERAL ADMINISTRATION (PERSONNEL & TRAINING) DEPARTMENT

No. F. 20(3)-GA(P&T)/98(Part-II)

Dated, Agartala, the 26th October, 2013

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India and in supersession of the existing Recruitment Rules for the post mentioned herein, the Governor in consultation with the Tripura Public Service Commission hereby makes the following rules regulating the method of recruitment of the post of Controller of Examinations under the Tripura Public Service Commission, namely :--

1. Short title commencement--
 - (1) These rules may be called "Controller of Examinations under the Tripura Public Service Commission Recruitment Rules 2013".
 - (2) They shall come into force from the date of their publication in the official Gazette.
2. The name of the post shall be as specified in Column-1 of the Schedule enclosed at Annexure-I.
3. Number, Classification and scale of pay :--
The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Column 2 to 4 of the Schedule enclosed at Annexure-I.
4. Method of recruitment, age limit, qualification etc.
The method of recruitment to the said post, age limit, qualification and other matters relating to the said post shall be as specified in Columns 5 to 13 of the said Schedule.



- 5 **Disqualification : No person--**
- (a) who has entered into or contracted a marriage with a person having a spouse living
 - (b) who having a spouse living has entered into or contracted a marriage with a person shall be eligible for appointment to the said post ,

Provided that the State Government may, if satisfied that such marriage is permissible under the Personal law applicable to such person and the other party to the marriage that there are no other grounds for so doing, exempt any person from the operation of this rule.

6. **Power of relax :--**Where the State Government is of the opinion that it is necessary and expedient so to do, it may, by order, for reasons to be recorded in the writing and in consultation with the Tripura Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

7. **Repeal :--**The existing Recruitment Rules (notified vide Notification of even number dated 17-11-2011) for the post of Controller of Examinations that are existing in the Tripura Public Service Commission hereby stand repealed with immediate effect and are replaced by this Recruitment Rules According to the Schedule at Annexure-I enclosed herewith.

8. **Saving :--**Nothing in these rules shall affect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Serviceman and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

By order and in the name of
the Governor,

R. P Datta
Joint Secretary to the
Government of Tripura.

NO. F. 20(3)-GA(P&T)/98(PART-II)

ANNEXURE I

SCHEDULE

- 1. Name of the Post(s) :- CONTROLLER OF EXAMINATIONS
- 2. Number of post(s) :- 1(one) plus additional post(s) as and when created
- 3. Classification :- Group-- 'A' Gazetted.
- 4. Scale of pay :- PB-4, Scale of Pay Rs. 13,575-37,000/-plus Grade Pay Rs. 4,800/- subject to revision by the Govt. from time to time.
- 5. Method of recruitment whether by direct recruitment or by promotion or transfer on deputation and percentage of the vacancies to be filled by various methods. :- 100% by promotion, failing which by transfer on deputation, failing both by direct recruitment.
- 6. Age limit for direct recruitment :- Upper age limit for direct recruitment upto 50 (fifty) years. Relaxable by 5(five) years for SC/ST candidate(s) and Govt. servant(s).
- 7. Educational and other qualifications :- required for direct recruitment. :- (A) Essential Qualifications :- (i) A Post Graduate Degree of a recognized University.
(ii) At least 3(three) years experience in UGC enlisted Universities/NITs/State Education Board/Staff Selection Commission/State Public Service Commission as a Supervising Official in conducting and organizing various Examinations.
(B) Desirable :- (i) Administrative Experience.
(ii) Conversant with the latest technique of holding various examinations and tests including competitive examination.
(iii) Fair knowledge of English and Bengali.
- 8. Whether age and educational qualification prescribed for direct recruitment will apply in case of promotion. :- Age--No.
Qualification --No.
- 9. Whether Selection post or Non-Selection post. :- Selection Post.
- 10. Period of probation, if any :- 2 (two) years.



11. In case of recruitment by promotion / transfer, Grades from which promotion/transfer/ is to be made. :- *Promotion* :- Promotion from the post of Under Secretary of the Commission having 3(three) years' regular service in the grade, failing which by transfer on deputation.
- Transfer on Deputation* :- Transfer on Deputation from the analogous post(s) of State Govt./Central Govt. / Universities / Boards having educational qualification and experience as prescribed in the Column No. 7 above.
12. If a DPC exists, what is its composition. :- Group-A, D.P.C.
13. Circumstances in which TPSC is to be consulted while making recruitment. :- As per TPSC (Exemption from Consultation) Regulations, 1973.

R. P. Datta
Joint Secretary to the
Government of Tripura.